

**Statement-II**

*Action taken under Essential Commodities Act, 1955  
during the years 2013-2015*

Item	2013	2014	2015 (as on 20.11.2015)
No. of raids conducted	220413	131868	83735
No. of persons arrested	8413	12017	1376
No. of persons prosecuted	6009	3185	500
No. of persons convicted	273	2074	573

*Source:* Reports received from State Govts./UTs.

**Sale of foodgrains below the purchasing rate**

†726. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantities of different substandard foodgrains sold at a rate less than purchase rate in the last five years, the foodgrain-wise details thereof;

(b) the rate of purchase of such foodgrains during these five years and at which rate they were sold owing to low quality, year-wise details thereof; and

(c) the quantity of foodgrains sold to the wine-manufacturing companies at a rate less than purchase rate during these years the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) The details are given in the Statement-I (*See* below).

(b) The foodgrains were purchased from the farmers as per MSP declared by the Government of India. A Statement showing the MSP of paddy, wheat and coarsegrains are given in the Statement-II (*See* below). The details of rate at which these foodgrains were sold owing to low quality, year-wise are given in the Statement-I itself.

(c) No damaged food grains stocks were sold to wine-manufacturing companies by the Food Corporation of India (FCI).

†Original notice of the question was received in Hindi.

***Statement-I***

*The details showing commodity-wise details of sale of different sub-standard/  
damage foodgrains by Food Corporation of India during last five years  
from audited accounts for the year 2010-11 to 2013-14 and provisional  
and unaudited account for the year 2014-15*

(Quantity in quintal )

(Average rate in ₹ /quintal)

Commodity	Quantity	Average Rate
<b>2010-11</b>		
Wheat (Indg.)N-I	16204.45	382.465
Wheat (Imp.) N-I	136.02	269.747
Rice N-I	69547.80	804.921
<b>2011-12</b>		
Wheat (Indg.)N-I	11509.17	371.723
Wheat (Imp.) N-I	54.27	371.752
Coarse Grain N-I	31.57	449.952
Rice N-I	2102.02	263.088
<b>2012-13</b>		
Wheat (Indg.)N-I	40539.66	478.133
Rice N-I	32032.89	555.295
Coarse Grain N-I	24271.28	1160.817
<b>2013-14</b>		
Wheat (Indg.)N-I	113574.52	627.780
Rice N-I	41133.86	560.238

**2014-15 (ProviSional and Un-Audited)**

Commodity	Quantity	Rate
Wheat (Indg.)N-I	62747.74	1136.294
Rice (Gr.A) N-I	76878.01	350.107
Rice (Comm.) N-I	105482.24	1087.999
Paddy (Comm.) N-I	111.89	105.404

N-I= Non issuable

**Statement-II***MSP of paddy, wheat and coarse grain for last five years*

Year	Common	Paddy Grade 'A'	(₹ per quintal)						
			Wheat	Jowar (Maldandi)	Jowar (Hybrid)	Bajra	Ragi	Maize	Barley
2010-11	1000	1030	1100	900	880	880	965	880	750
2011-12	1080	1110	Rs.1120/- (+Rs.50/-as bonus)	1000	980	980	1050	980	780
2012-13	1250	1280	1285	1520	1500	1175	1500	1175	980
2013-14	1310	1345	1350	1520	1500	1250	1500	1310	980
2014-15	1360	1400	1400	1550	1530	1250	1550	1310	1100

**Rise in prices of essential commodities**

727. SHRIMATI SAROJINI HEMBRAM:

SHRI ANAND SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has taken any concrete steps to curb the steep price-rise of essential commodities like pulses, vegetables, onion etc., if so, the details thereof; and

(b) the reasons for the price-rise of these commodities during the recent past?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) The steps taken to contain the prices of essential commodities are given in the Statement (*See below*).